

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 880 of 2020

IN THE MATTER OF:

Sri D. Srinivasa Rao

....Appellant

Vs

Vaishnovi Infratech Ltd.

....Respondent

Present:

For Appellant: Mr. Krishan Dev Jagarlamudi and Mr. Harsh Parashar, Advocates.

For Respondent:

O R D E R
(Through Virtual Mode)

25.11.2020: Notice has been served upon the Respondent. However, there is no appearance on its behalf. Let the matter come up on **5th January, 2021** awaiting appearance of the Respondent.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

am/gc